

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3201
ANSWERED ON:23.03.2005
INDO-PAK EXCHANGE OF INFORMATION ON NUCLEAR INSTALLATIONS
Rao Shri Sambasiva Rayapati

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether India and Pakistan have exchanged letters of nuclear installations and facilities;
- (b) if so, the details thereof;
- (c) whether this exchange is likely to continue every year; and
- (d) if so, the extent to which is likely to be helpful for both the countries?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (RAO INDERJIT SINGH)

(a) to (d): Pakistan and India have been, since 1992, under Article II of the Agreement on the Prohibition of Attack against Nuclear Installations and Facilities between India and Pakistan, exchanging information on 1st January of each calendar year about the location of each other's nuclear installations and facilities. This agreement was signed on 31.12.1988 and entered into force on 27th January 1991. The agreement is an important confidence building measure between India and Pakistan.